

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s. RG BUILDESTATE PRIVATE - LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s. RG Buildestate Private Limited
2. Date of incorporation of corporate debtor	17.01.2012
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Jaipur
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2012PTC037634
5. Address of the registered office and principal office (if any) of corporate debtor	204, R-7, Park Saroj, Yudhistr Marg, C-Scheme, Jaipur-302001, Rajasthan
6. Insolvency commencement date in respect of corporate debtor	30.01.2020 (Order Received on 31st January, 2020)
7. Estimated date of closure of insolvency resolution process	28.07.2020
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Chander Shekhar Regn. No. IBBI/IPA-001/IP-P01760/2019-2020/12706
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 839, West End Mall, District Centre, Janakpuri, New Delhi- 110058 E-MAIL: ca.cssuneja@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 839, West End Mall, District Centre, Janakpuri, New Delhi- 110058, E-MAIL: cirprgbuildestate@yahoo.com
11. Last date for submission of claims	14.02.2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. **RG Buildestate Private Limited** on 30.01.2020.

The creditors of M/s. **RG Buildestate Private Limited** are hereby called upon to submit their claims with proof on or before 14.02.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class N/A in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31.01.2020
Place: New Delhi

Name: **Chander Shekhar**
In The Matter of **M/s. RG Buildestate Private Limited**
Registration No.: IBBI/IPA-001/IP-P01760/2019-2020/12706

